

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-91/1994/ 5104 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Sri Rajib Goswami
District & Sessions Judge,
Dima Hasao, Haflong.

Dated Guwahati, the 30th August, 2018.

Sub:- **Casual Leave along with station leave permission.**


Ref:- Your letter No. DJ/DH/I-1/2018/4424/Estt., dtd. 28.08.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 2 (two) days Casual Leave on 01.09.2018 and 04.09.2018 along with station leave permission from the evening of 30.08.2018 till the morning of 05.09.2018 has been ~~granted/rejected~~ ^{granted}.

The Chief Judicial Magistrate, Dima Hasao, will remain in-charge of your Court and Office, during your absence on leave.

Yours faithfully,

 30.8.18

JT. REGISTRAR (VIGILANCE)

